## Annexure-2

## $Name\ of\ the\ corporate\ debtor:\ Gwalior\ Polypipes\ Limited\ Date\ of\ commencement\ of\ liquidation:\ 07.10.2024$

## List of stakeholders as on: 18-11-2025

(Version 5 dated 18-11-2025, pursuant to claims received up to 09-11-2024)

List of operational creditors (Employees)

																	(Amour	nt in ₹)	
Sl.	Department	Identificatio	Details of claim received				Details of claim admitted							Amount of	An	mount of claim	Amount of claim		Remarks, if any
No		n No.												any mutual		jected	under verification		
			Date of receipt An		mount claimed		Amount of claim admitted		cov by l atta t pe	overed lien / in to attachment removed? of claim		in total amount	contingen t claim	dues, that may be set off					
1	Sanil Prakash Sahu		15-Jan-2025	₹	91,69,454	₹		unsecured										91,69,454	
	Total			₹	91,69,454	₹			₹	₹ -		0.00%	N A	₹ -	₹		₹	91,69,454	

Notes: These notes to be considered as an integral part of this sheet

<sup>1.</sup> The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to him by the claimant and based on the records and information provided by the

<sup>2.</sup> The list of stakeholders, as modified from time to time, shall be:(i). available for inspection by the persons who submitted proofs of claim;(ii). available for inspection by members, directors, and

<sup>3.</sup> The liquidator reserve her right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner as may be directed by the Adjudicating Authority.